

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 119
422/2016

IN THE MATTER OF:

Bank of Baroda

.... Applicant/Petitioner

v.

Metaphor Exports Pvt. Ltd.

.... Respondent

Order under Section 433(e) and 434

Order delivered on 20.03.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

ORDER

List on 01.05.2020.

— Sd —

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

— Sd —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)